

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 08.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 08.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 1038/2018	News item published in The Asian Age Authored by Sanjay Kaw Titled CPCB to rank industrial units on pollution levels	For Consideration of Report	10.07.2019
2.	Original Application No. 259/2019 (I.A. No. 124/2019)	Center for Wildlife and Environmental Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant For Consideration of Report	11.07.2019
3.	M.A. No. 159/2019 M.A. No. 160/2019 & M.A. No. 167/2019 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. A. K. Prasad, Adv. Mr. Rahul Singhal, Adv. Cinmoy and Associates, Adv.	10.07.2019
4.	Original Application No. 535/2019	Suresh Kumar Vs. M/s. Kapoor Industries Ltd. & Ors.	Mr. Medhanshu Tripathi, Adv. for Applicant	10.07.2019

COURT MASTER